

(1)	(2)	(3)	(4)	(5)
8.	Himachal Pradesh	607	701	841
9.	Jammu & Kashmir	752	869	1086
10.	Karnataka	242	280	302
11.	Kerala	196	207	249
12.	Madhya Pradesh	326	353	383
13.	Maharashtra	387	420	390
14.	Manipur	862	999	1196
15.	Meghalaya	973	1123	1310
16.	Mizoram	1721	2065	2530
17.	Nāgaland	1419	1703	1871
18.	Orissa	317	351	474
19.	Punjab	417	470	539
20.	Rājasthan	207	232	279
21.	Sikkim	1994	2247	2405
22.	Tamil Nadu	501	281	300
23.	Tripura	701	813	974
24.	Uttar Pradesh	229	253	289
25.	West Bengal	174	204	243
TOTAL : States		291	318	347
<i>Union Territories</i>				
26.	A & N Islands	3757	4233	5132
27.	Chandigarh	1031	1139	1238
28.	Dadra & Nagar Haveli	952	1063	1249
29.	Dāman & Diu	1519	1562	1592
30.	Delhi	897	997	1286
31.	Lakshadweep	4375	5250	5500
32.	Pondicherry	911	1043	1159
TOTAL : UTs		1002	1117	1392
TOTAL : States & UTs		299	327	359

NOTE: Per Capita Plan Outlay figures are based on 1981 Population Census.

[Translation]

Fertilizer plant at Palwal, Haryana

3672. SHRI AVTAR SINGH BHADANA: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government had given its concurrence for the

setting up of a fertilizer plant at Palwal, Haryana the last year; and

(b) if so, the details thereof and when the Government propose to start this plant?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS

AND FERTILIZERS (DR. CHINTA MOHAN): (a) No, Sir.

(b) Krishak Bharati Co-operative Ltd, (KRIBHCO) had proposed setting up of a gas-based ammonia/urea plant of 1350/2200 tonnes per day capacity at Palwal in District of Fari-dabad, Haryana. Gas has not been allocated to this project so far. No time limit can be given for setting up of this plant.

[English]

Selling window concept of small scale Industries

3673. SHRI B. RAJA RAVI VARMA: Will the PRIME MINISTER be pleased to state:

(a) whether the concept of 'single window clearance' proposed to be changed into 'selling window concept' to encourage the growth of small scale industries; and

(b) if so, the details of proposals in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) No, Sir.

(b) Does not arise.

Special Grant for Hill Development

3674. SHRI MANVENDRA

SHAH: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the amount of special grant released to the Government of Uttar Pradesh by the Union Government during the Seventh Five Year Plan for hill development, head-wise;

(b) whether the utilisation certificate has been received by the Union Government if so, the details thereof; and

(c) the special assistance proposed to be sanctioned and released to the Government of Uttar Pradesh for hill development during 1991-92 and during the Eighth Five Year Plan period?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H. R. BHARDWAJ): (a) A Statement containing the required information is attached.

(b) Special Central Assistance is released only after being satisfied with the utilisation provided by the State Government.

(c) Eighth Five Year Plan has not yet been formulated. Rs. 182.01 crores have been allocated for 1991-92.

STATEMENT

Sectorwise details of Special Central Assistance during seventh plan (1985-90)—Hill area Sub-plan Uttar Pradesh

(Rs. lakhs)

S.No.	Head of Development	Special Central Assistance (1985-90)
(1)	(2)	(3)
1.	Agriculture & Allied Services	15578
2.	Rural Development	1451
3.	Irrigation and Flood Control	6684
4.	Energy	5487